

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 308 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: M/s Garnish Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

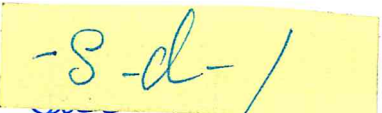
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt. with Easha Kadian, Advocate		
		Mr. Manish Raj, CP for ROC Delhi		

ORDER

Reply of the ROC is already on record. Ld. Counsel for the Income Tax
Department prays for further time to file the reply.

To come up on 18th December, 2017.✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)